NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

T.C.P No. 785/(MAH)/2017 CA No.

CORAM:

Present: SHRI M.K. SHRAWAT

MEMBER (J)

SHRI BHASKARA PANTULA MOHAN MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 19.09.2017

NAME OF THE PARTIES:

Krystal Integrated Services Pvt.Ltd.

V/s

Suyojit Infrastructure Pvt.Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.

COMMON ORDER T.C.P. No. 785/I&BC/NCLT/MB/MAH/2017 T.C.P. No. 786/I&BC/NCLT/MB/MAH/2017

- The Learned Representative of the Petitioner is present. 1.
- Seeking adjournment to serve the Notice and also expecting Amicable 2. Settlement. Adjourned to 13.10.2017.

Sd/-

Sd/-

Bhaskara Pantula Mohan Member (Judicial) 19.09.2017

M.K. Shrawat Member (Judicial)